

[English]

**Establishment of a Bench of Bombay
High Court at Kolhapur**

759. SHRIUDAYSINGRAO GAIKWAD:
Will the Minister of LAW AND JUSTICE be
pleased to state:

(a) whether Government have received
a demand from the people of five districts
namely Kolhapur, Sangli, Satara, Ratnagiri
and Sindudurg for the establishment of a
permanent bench of the Bombay High Court
at Kolhapur;

(b) if so, the action taken by Govern-
ment in this regard so far; and

(c) the time by which Government pro-
pose to establish the said bench at Kol-
hapur?

THE MINISTER OF STEEL AND MINES
AND MINISTER OF LAW AND JUSTICE
(SHRI DINESH GOSWAMI): (a) to (c).
Representations have been received for the
establishment of a Bench of the Bombay
High Court at Kolhapur. The request has
been passed on to the State authorities.
Further action can be taken by the Central
Government if a complete proposal in this
regard is received from the Government of
Maharashtra.

Unearthing of Black Money

760. SHRI SHANTILAL PU-
RUSHOTTAM DAS

PATEL:

SHRI RAM BAHADUR SINGH:
SHRI DEVENDRA PRASAD
YADAV:
SHRI E.M.S. PAKEER MO-
HAMED:
SHRI HET RAM:
SHRI CHITTA BASU:

Will the Minister of FINANCE be pleased
to state:

(a) the efforts made by Government
since the beginning of 1990 to unearth black
money;

(b) the amount of black money recov-
ered/seized in the form of currency notes/
gold ornaments and incriminate documents,
etc.; and

(c) the details of the persons/firms etc.
from whom black money has recovered?

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI ANIL SHAS-
TRI): (a) and (b). Unearthing black money
generated through tax evasion is a continu-
ous process. The Income-tax Department
systematic surveys, search and seizure
operations in suitable cases and deep scruti-
ny in a selected number of cases for detec-
tion of unaccounted income and wealth.

The details of prima-facie unaccounted
assets seized during the course of searches
conducted from January 1990 to June 1990
are as follows:—

Period	:	January, 90 to June, 90
No. of searches	:	2018
Value of prima-facie unaccounted assets (Rs. in crores)		
Cash	:	13.19
Jewellery		21.55